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C.A.No. 3946 OF 2001  
ITEM No.8

Court No. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No. 2 in Civil Appeal No. 3946/2001

PUBLIC SERVICES TRIBUNAL BAR ASSOCIATION

Appellant (s)

VERSUS

STATE OF U.P. & ANR.

Respondent (s)

( With Appln(s). for early hearing and Office Report )

Date : 21/09/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Appellant (s) Mr. Shail Kumar Dwivedi, Adv.

For Respondent (s) Mr. V.J. Francis, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....J  
.SP2

The application is allowed.  
The hearing of the appeal is directed to be expedited.

.SP1

(Neena Verma)  
Court Master

(Prem Prakash)  
Court Master